

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

**Subject:- Modification to Order No. 1563 of 2022/RG dated
21.11.2022**

ORDER

No.: 1654 of 2022/RG

Dated: 06.12.2022

In partial modification to High Court Order No. 1563 of 2022/RG dated 21.11.2022 and in the interest of administration, Hon'ble the Chief Justice has been pleased to order as under:-

1. Shri Sandeep Singh Sen, Civil Judge (Junior Division)/Munsiff, (under transfer) posted as Additional Special Mobile Magistrate, Chandusa with additional charge of Munsiff, Boniyar, is transferred and posted as Principal Magistrate, Juvenile Justice Board, Jammu against the available post.
2. Shri Zahoor Ahmad Ganaie, Munsiff Baramulla, shall hold the additional charge of the Court of Munsiff, Boniyar till further orders.
3. Shri Towfeel Ahmad Mir, Munsiff Tangmarg, shall hold the additional charge of Munsiff/Additional Special Mobile Magistrate Court, Chandusa till further orders.

By Order

(Sanjeev Gupta)
Registrar General

Dated: 06.12.2022

No. 42506-20/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan, Chairperson, Juvenile Justice Committee, High Court of J&K and Ladakh.
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Administrative Judge for District Jammu.
4. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, Administrative Judge for District Baramulla.

.....for kind information of their Lordships.

5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
6. Principal District and Sessions Judge, Baramulla, for information and with the direction to make the necessary arrangement regarding the sitting of the concerned Courts.
7. Principal District and Sessions Judge, Jammu.
8. Shri Amit Gupta, Ex- Officio Member Secretary, Juvenile Justice Committee, Juvenile Justice Committee, High Court of J&K and Ladakh.
9. Shri Sandeep Singh Sen, Civil Judge (Junior Division)/Munsiff.
10. Shri Zahoor Ahmad Ganaie, Munsiff, Baramulla.
11. Shri Towfeel Ahmad Mir, Munsiff Tangmarg.
.....for information and necessary action.
12. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of High Court of J&K and Ladakh.
13. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
14. Order file.

Registrar General

6-11-2022